

List of Civil Cases transmitted to District courts of Pecuniary Jurisdiction up to 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice

S. No.	Type of case	Case No.	Year	Party	District	Valuation	Judgement passed By	Letter No. & Date
1	FAFOD	(379)	2005	Smt Rachna Sharma vs Smt Anita Kaushik	Meerut	8,11,000.00	Additional Civil Judge	1354/26.4.2016
2	FAFO	3668	2008	Sri Jairaj Singh vs Indraj	Meerut	7,00,000.00	Civil Judge	1357/26.4.2016
3	FAFO	1682	2009	Damodar Co-operative Housing Society vs Sri Nitin Arora	Meerut	10,00,000.00	Additional Civil Judge	1349/26.4.2016
4	FAFO	1587	2009	Anil Kumar vs Damodar Co-operative Housing Society	Meerut	10,15,000.00	Additional Civil Judge	1358/26.4.2016
5	FAFO	1425	2015	Smt Roshan Jahan vs Md. Usman	Meerut	19,00,000.00	Additional Civil Judge	1355/26.4.2016
6	FAFO	1424	2015	Smt Roshan Jahan vs Md. Usman	Meerut	18,64,000.00	Civil Judge	1353/26.4.2016
7	FAFO	1733	2014	Mahendra Singh vs Smt Shanti Devi	Meerut	8,00,000.00	Civil Judge	1350/26.4.2016
8	FAFO	1154	2001	Ved Prakash vs ESIC	Meerut	18,408.00	Civil Judge	1351/26.4.2016
9	FAFO	367	2015	Varun Kushwaha vs Smt Shweta Chuhan	Meerut	18,30,157.00	Additional Civil Judge	1352/26.4.2016
10	FAFO	2140	2005	M/s Gulshan Sugars & Chemicals Ltd vs ESIC	Meerut	2,20,014.50	Civil Judge	1356/26.4.2016
11	FAFO	1117	2009	Qamar Sayed vs Punjab National Bank	Meerut	5,25,682.25	Additional Civil Judge	1359/26.4.2016
12	FAFO	24	2015	Preeti Jain vs Amit Kumar Agarwal	Meerut	14,70,000.00	Civil Judge	1360/26.4.2016
13	FAFOD	(808)	2015	Smt Roshan Jahan vs Md. Usman	Meerut	12,90,000.00	Additional Civil Judge	1361/26.4.2016
14	FAFO	3497	2007	Vijay Pal Yadav vs Nagar Nigam Meerut	Meerut	14,05,300.00	Civil Judge	1362/26.4.2016
15	FAFOD	(601)	2005	UPPCL vs Smt Vimla	Meerut	5,58,000.00	Additional Civil Judge	1363/26.4.2016
16	FAFO	179	1999	UPFC vs M/s Steel Craft Tube Industries	Meerut	25,00,000.00	Additional Civil Judge	1364/26.4.2016
17	FAFO	4302	2011	Virendra Singh vs Municipal Commissioner	Meerut	20,00,000.00	Civil Judge	1365/26.4.2016
18	FAFO	1407	2002	Amrish Kumar Goyal vs State of UP	Meerut	7,69,296.10	Civil Judge	1366/26.4.2016
19	FAFO	2625	2014	M/s A Rehman Gram Udyog Sansthan vs District Industrial Officer	Meerut	24,04,934.00	Additional Civil Judge	1367/26.4.2016

List of Civil Cases transmitted to District Courts of Pecuniary Jurisdiction up to Rs. 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice								
S .NO.	Case Type	CASE NO.	YEAR	DISTRICT	PARTY NAME	VALUATION OF APPEAL	JUDGEMENT PASSED BY	LETTER NO./ DATE
1	FAPL	334	2015	SHAHJAHANPUR	SMT. ANISA BEGUM VS SMT. NIGAR FATIMA	10,00,000	ADD CIVIL JUDGE	1374/27.04.16
2	FAPL	232	2011	SHAHJAHANPUR	SHREE KRISHNA SINGH VS U.P RAJYA VIDYUT AND OTHERS	8,99,300	ADD CIVIL JUDGE	1375/27.04.16
3	FAPL	376	2012	SHAHJAHANPUR	CHHOTE LAL VS NAINITALBANK AND OTHERS	5,20,000	ADD CIVIL JUDGE	1376/27.04.16
4	FAPLD	239	2012	SHAHJAHANPUR	S.B.I VS M/S RATHORE PAINT	7,70,792.68	ADD CIVIL JUDGE	1377/27.04.16
5	FAPL	291	2014	SHAHJAHANPUR	SMT. SUFIA VS MAQSOOD KHAN AND OTHERS	6,00,000	ADD CML JUDGE	1378/27.04.16

List of Civil Cases transmitted to District courts of Pecuniary Jurisdiction up to 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice

S. No.	Type of case	Case No.	Year	Party	District	Valuation	Judgement passed By	Letter No. & Date
1	FAFO	1062	1995	Mewaram vs Ganesh	Shahjahanpur	3860	Additional Civil judge	1390/27.4.2016
2	FAFO	737	2000	M/S Jai Bhagwan Agro vs UPFC	Shahjahanpur	1065253.5	Additional Civil judge	1381/27.4.2016
3	FAFO	3395	2004	Karam Singh vs Parashuram	Shahjahanpur	1301830.9	Civil Judge	1382/27.4.2016
4	FAFO	2097	2012	Ajay Saxena vs Harish Batra	Shahjahanpur	1000000	Civil Judge	1387/27.4.2016
5	FAFO	3409	2013	Prahiad Singh vs Mohd Mushir Khan	Shahjahanpur	600000	Civil Judge	1386/27.4.2016
6	FAFO	1096	2013	Smt Sheeba Zareen vs Nitesh Gupta	Shahjahanpur	1500000	civil judge	1379/27.4.2016
7	FAFO	1088	2013	Asim Malik vs Nitesh Gupta	Shahjahanpur	1500000	Civil Judge	1385/27.4.2016
8	FAFO	1083	2013	Dhirendra Nath Kapoor vs Km Shalini Sehgal	Shahjahanpur	2500000	Civil Judge	1380/27.4.2016
9	FAFO	2673	2004	Alok Anchal vs Smt Kiran Kumar	Shahjahanpur	1443000	Civil Judge	1383/27.4.2016
10	FAFO	2298	2004	Girish Chandra Misra vs Maha Shakti Vidyalaya	Shahjahanpur	1000000	Additional Civil Judge	1388/27.4.2016
11	FAFO	1874	2004	Bhupendra Singh vs Kashinath Seth Bank Ltd	Shahjahanpur	910279.44	Civil Judge	1384/27.4.2016
12	FAFO	1160	2001	ESIC vs M/s Pankhi Hotel	Shahjahanpur	56930.5	Additional Civil Judge	1389/27.4.2016

Date: 5th May 2016

List of Civil Cases transmitted to District Courts of Pecuniary Jurisdiction up to Rs. 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice								
S.NO.	Case Type	CASE NO.	YEAR	DISTRICT	PARTY NAME	VALUATION OF APPEAL	JUDGEMENT PASSED BY	LETTER NO./ DATE
1	FAPL	504	2005	MEERUT	VIJAJ PRAKASH MITTAL AND OTHERS VS ALKESH AND OTHERS	2,02,000	ADD CIVIL JUDGE	1410/02.05.16
2	FAPL	934	2003	MEERUT	CHAMBER OF HANDLOOM INDUSTRIES VS STATE OF U.P THROUGH COLLECTOR AND OTHERS	10,69,152.70	UPPER CIVIL JUDGE	1411/02..05.16
3	FAPL	446	2011	MEERUT	PAKAJ JOLLY VS BALBIR SINGH	8,90,000	ADD CIVIL JUDGE	1412/02.05.16
4	FAPL	443	2011	MEERUT	OM VEER SINGH AND OTHERS VS GOPI CHAND	10,00,000	ADD CIVIL JUDGE	1413/02.05.16
5	FAPL	455	2011	MEERUT	SMT. SUNITA JAIN AND OTHERS VS CANTONMENT BOARD MEERUT CANTT	11,80,000	CIVIL JUDGE	1414/02.05.16
6	FAPL	464	2002	MEERUT	M/S SURYA TYRE LTD. VS U.P STATE ELECTRICITY BOARD AND OTHERS	10,30,300.28	ADD CIVIL JUDGE	1415/02.05.16
7	FAPL	227	2011	MEERUT	PAVANGRAM UDYOG VS U.P KHADI AVAM GRAM UDYOG AND OTHERS	6,30,000	ADD CIVIL JUDGE	1416/02.05.16
8	FAPL	291	2009	MEERUT	MAHENDRA SINGH VS JAI KUMAR	6,65.50	ADD CIVIL JUDGE	1417/02.05.16
9	FAPLD	232	2012	MEERUT	MADAN LAL AND OTHERS VS ARUN KUMAR	1,500,000.00	ADD CIVIL JUDGE	1418/02.05.16
10	FAPL	287	2013	MEERUT	SHYAM LAL JINDAL AND OTHERS VS VIMLA DEVI	15,00,000	ADD JUDGE SMALL CAUSE COURT	1419/02.05.16
11	FAPL	221	1993	MEERUT	P.N.B VS M/S COTTAN CREATIONS AND OTHERS	187,853.90	ADD CIVIL JUDGE	1420/02.05.16
12	FAPL	424	2014	MEERUT	RAJENDRA KUMAR GUPTA VS MEERUT DEVELOPMENT AUTHORITY	25,00,000	ADD CIVIL JUDGE	1421/02..05.16
13	FAPL	83	1898	MEERUT	SMT.SHAKUNTALA DEVI AND OTHERS VS S.B.I	1,184,856.38	ADD CIVIL JUDGE	1422/02.05.16
14	FAPL	306	2012	MEERUT	SMT. ASHA RANI AND OTHERS VS STATE OF U.P THROUGH COLLECTOR AND OTHERS	8,00,000	ADD CIVIL JUDGE	1423/02..05.16
15	FAPL	167	2011	MEERUT	SATYAVRAT SHARMA AND OTHERS VS SATYENDRA KUMAR AND OTHERS	13,09,500	ADD CIVIL JUDGE	1424/02.05.16
16	FAPL	47	2012	MEERUT	M/S S. KUMAR STEEL AND OTHERS VS ING VYASYA BANK LTD.	84,846.32	ADD CIVIL JUDGE	1425/02..05.16
17	FAPL	424	2015	MEERUT	M/S A.P.J ASSOCIATE VS M/S SUMIT AGRO PRODUCTS PRIVATE LTD AND OTHERS	10,09,000	ADD CIVIL JUDGE	1426/02.05.16
18	FAPLD	93	2015	MEERUT	UNION OF INDIA AND OTHERS VS M/S GENERAL CONSTRUCTION COMPANY	24,02,881	ADD CIVIL JUDGE	1427/02..05.16
19	FAPL	372	2015	MEERUT	SHRI AMIT KUMAR AGARWAL AND OTHERS VS M/S APEXINTERNATIONAL THROUGH AND OTHERS	8,36,000	CIVIL JUDGE	1428/02.05.16
20	FAPL	144	2011	MEERUT	MOHAMMAD ILIYAS AND OTHERS VS MEERUT DEVELOPMENT AUTHORITY AND OTHERS	25,00,000	ADD CIVIL JUDGE	1429/02.05.16
21	FAPL	447	2011	MEERUT	PANKAJ JOLLY VS BALBIR SINGH AND OTHERS	8,80,000	ADD CIVIL JUDGE	1430/02.05.16
22	FAPL	633	2012	MEERUT	AMIT KUMAR VS VINOD KUMAR CHANDRA SHARMA AND OTHERS	10,00,000	ADD CIVIL JUDGE	1431/02..05.16
23	FAPL	320	2014	MEERUT	UDAI BHAN SHARMA VS SMT.AABHA SHARMA AND OTHERS	15,00,000	CIVIL JUDGE	1432/02.05.16
24	FAPL	331	2015	MEERUT	SUSHIL KUMAR VS ROOP CHAND AND OTHERS	9,50,000	ADD CIVIL JUDGE	1433/02.05.16
25	FAPL	241	2011	MEERUT	SMT.JALKAUR AND OTHERS VS SMT. LAJJAWATI AND OTHERS	10,00,000	ADD CIVIL JUDGE	1434/02..05.16
26	FAPL	134	2006	MEERUT	BADSHAH AND OTHERS VS SHRI NAVIN KUMAR GULATHI AND OTHERS	4,23,000	ADD CIVIL JUDGE	1435/02..05.16

List of Civil Cases transmitted to District courts of Pecuniary Jurisdiction up to 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice

S. No.	Type of case	Case No.	Year	Party	District	Valuation	Judgement passed By	Letter No. & Date
1	FAFO	695	1987	Bhola vs Sri Vipat	Gorakhpur	532.00	Additional Civil Judge	1449/03.5.2016
2	FAFO	396	1992	Balram Das Agarwal vs Rajendra Kumar Agarwal	Gorakhpur	1,79,298.00	Civil Judge	1436/03.5.2016
3	FAFO	373	1993	Shri Hanuman Prasad Poddar Smarak vs Sri Surya Kant Poddar	Gorakhpur	3,00,000.00	Civil Judge	1450/03.5.2016
4	FAFO	99	1997	Hari Shanker Verma vs Mathura Prasad	Gorakhpur	6,000.00	Additional Civil Judge	1447/03.5.2016
5	FAFO	1040	1998	UPSEB vs M/s Jalan Const. Ltd	Gorakhpur	20,00,000.00	Civil Judge	1451/03.5.2016
6	FAFO	842	1998	Uday Narain Gupta vs Shambhu Narain Gupta	Gorakhpur	16,00,000.00	Additional Civil Judge(Fifth)	1446/03.5.2016
7	FAFO	1096	1998	UPSEB vs M/s Govind Mills Ltd	Gorakhpur	15,00,000.00	Civil Judge	1448/03.5.2016
8	FAFO	841	1998	Shambhu Narain Gupta vs Uday Narain Gupta	Gorakhpur	16,00,000.00	Additional Civil Judge(First)	1452/03.5.2016
9	FAFO	2232	2004	Shakuntala Network vs ESPN Sw Pvt Ltd	Gorakhpur	9,01,000.00	Civil Judge	1443/03.5.2016
10	FAFO	2767	2006	Jeevan Prasad vs Shakuntala Devi	Gorakhpur	20,01,500.00	Civil Judge	1454/03.5.2016
11	FAFO	1749	2006	M/s Jubilee Talkies vs ESIC	Gorakhpur	38,790.40	Civil Judge	1439/03.5.2016
12	FAFO	2257	2011	Ashok Kr Modi vs Smt Vimla Sarraf	Gorakhpur	8,43,081.00	Civil Judge	1453/03.5.2016
13	FAFO	3848	2012	Rajani Devi vs Dhara Devi	Gorakhpur	6,00,000.00	Additional Civil Judge	1440/03.5.2016
14	FAFO	2151	2013	Banke Bihari Developers Pvt Ltd vs Arun Kumar Chand	Gorakhpur	10,50,000.00	Civil Judge	1437/03.5.2016
15	FAFO	1164	2013	Vijay Pratap Singh vs Umesh Kumar	Gorakhpur	15,13,333.00	Additional Civil Judge	1438/03.5.2016
16	FAFO	1908	2002	Manjoor Ali vs Aftab Ahmad	Gorakhpur	1,40,000.00	Additional Civil Judge	1441/03.5.2016
17	FAFO	1813	2002	Rai Parmeshwari Prasad vs Neel Prasad	Gorakhpur	21,50,000.00	Civil Judge	1442/03.5.2016
18	FAFO	2056	2004	Smt Sunaina Devi vs SoUP	Gorakhpur	9,62,845.00	Civil Judge	1444/03.5.2016
19	FAFO	2087	2002	M/s GM Crank Grinding Works vs National Small Industries Corp Ltd	Gorakhpur	24,80,159.00	Additional Civil Judge	1445/03.5.2016

List of Civil Cases transmitted to District Courts of Pecuniary Jurisdiction up to Rs. 25,00,000/- (Twenty Five Lakhs) under the orders of Hon'ble The Chief Justice

S .NO.	Case Type	CASE NO.	YEAR	DISTRICT	PARTY NAME	VALUATION OF APPEAL	JUDGEMENT PASSED BY	LETTER NO./ DATE
1	FAPL	885	2014	GORAKHPUR	GORAKHPUR DEVELOPMENT AUTHORITY VS SRI ANOOP KUMAR AND OTHERS	2,51,015	CIVIL JUDGE	1455/03.05.16
2	FAPL	42	2012	GORAKHPUR	STATE BANK OF INDIA AND OTHER VS SRI LALJI SINGH	5,66,730	CIVIL JUDGE	1458/03.05.16
3	FAPL	301	2007	GORAKHPUR	HARIBANSH SINGH VS STATE OF U.P. AND OTHERS	12,14,113.17	ADD CIVIL JUDGE	1457/03.05.16
4	FAPL	433	2014	GORAKHPUR	SMT GEETA SINGH VS RAJESH JAISWAL AND OTHERS	5,10,000	CIVIL JUDGE	1458/03.05.16
5	FAPL	517	2013	GORAKHPUR	MOHD. FAROOQ VS MOHD. NASEEM AND OTHERS	8,37,000	ADD CIVIL JUDGE	1459/03.05.16
6	FAPL	372	2014	GORAKHPUR	SMT MADHULIKA JAIN AND OTHERS VS RAVINDRA PRASAD JAIN	8,90,000	CIVIL JUDGE	1460/03.05.16
7	FAPL	676	2015	GORAKHPUR	RAJESH KUMAR SAINI VS RAJESH KUMAR SONKER	7,50,000	CIVIL JUDGE	1461/03.05.16
8	FAPL	226	2009	GORAKHPUR	SMT. MITHILESH PATEL VS UCO BANK AND OTHERS	15,00,000	CIVIL JUDGE	1462/03.05.16
9	FAPL	24	2005	GORAKHPUR	SHUKARULLAH VS SAIYAD MOHD. YASIN	7,22,000	ADD CIVIL JUDGE	1463/03.05.16
10	FAPL	153	1998	GORAKHPUR	GOVIND AGRO INDUSTRIES LTD. VS FOOD CORPORATION OF INDIA AND OTHERS	3,71,000	UPPER CIVIL JUDGE	1464/03.05.16
11	FAPL	689	2012	GORAKHPUR	ABDUL SHAKEEL VS JAVED ALI AND OTHERS	9,10,000	ADD CIVIL JUDGE	1465/03.05.16
12	FAPL	311	1997	GORAKHPUR	LIFE INSURENCE CORPORATION OF INDIA LTD. VS SMT. SUDAMA DEVI	3,80,000	ADD CIVIL JUDGE	1466/03.05.16
13	FAPL	311	2011	GORAKHPUR	GORAKHPUR DEVELOPMENT AUTHORITY VS BRAHMA NAND AND OTHERS	9,00,000	CIVIL JUDGE	1467/03.05.16
14	FAPL	279	2013	GORAKHPUR	ARTI DEVI VS OM PRAKASH AND OTHERS	5,80,000	ADD CIVIL JUDGE	1468/03.05.16
15	FAPL	369	2013	GORAKHPUR	RAM SANWARE LAL SRIVASTAVA VS SMT. PUNITA SRIVASTAVA AND OTHERS	12,01,000	CIVIL JUDGE	1469/03.05.16